

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
O.A. No. (C) No. 694 of 2022**

IN THE MATTER OF:

Bhupinder Singh

...Applicant

Versus

Govt. of NCT of Delhi

...Respondent

INDEX

S. No.	Particulars	Page No.
1.	Action Taken Report on behalf of Delhi Cantonment Board, Respondent	1-4
2.	Annexure A Copy of demand draft dated 27.05.2024	5
3.	Annexure B Copy of public notice dated 13.05.2024	6
4.	Annexure C Copy of tender notice	7
5.	Annexure D Copy of the sheet of technical evaluation of the bids	8

6.	Annexure E Copy of few photographs of the on-going construction at Tigris road for shifting of the sorting cum composting machine	9-12
----	---	------

Dated: 02.08.2024

Place: New Delhi

Through


Tarveen Singh Nanda & Ankur Mishra
Advocates
Legal Cell Delhi Cantonment Board
Delhi Cantt. 110 010

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
O.A. No. (C) No. 694 of 2022**

IN THE MATTER OF:

Bhupinder Singh ...Applicant

Versus

Govt. of NCT of Delhi ...Respondent

**ACTION TAKEN REPORT ON BEHALF OF RESPONDENT,
DELHI CANTONMENT BOARD**

MOST RESPECTFULLY SHOWETH:

I, Kamal Kumar Verma, aged about 44 years, S/o Sh. Karamvir Singh Singh, presently holding charge of Sanitation Branch at Delhi Cantonment Board having its office at Sadar Bazar, Delhi Cantonment, New Delhi-110010 do hereby solemnly affirm and state as under:



1. That I am duly authorized to represent the Respondent Board in the captioned matter. I am well acquainted with the facts and circumstances of the present case. I am competent to swear this affidavit.
2. That the Respondent is hereby filing the Action Taken Report, in compliance of the order dated 03.05.2024, passed by this Hon'ble Court in the instant Petition.

3. That the embodied contents of present Action Taken Report have been drafted under my specific instructions given to my counsel which has been repeatedly read over and also elaborately explained to me, which are true and correct as per my knowledge and belief and on the basis of records available. Those of the paras as to legal submissions have also been elucidated to me in detail of which I believe are true and correct.
4. At the outside it is submitted that as per the order dated 03.05.2024 of this Hon'ble Tribunal, the Answering Respondent has deposited Rs. 10000/- vide demand draft number 832629 in favor of National Green Tribunal Bar Association on 27.05.2024. A copy of demand draft dated 27.05.2024 is annexed herewith as **Annexure-A**
5. The Answering Respondent vide public notice dated 13.05.2024 invited objections from general public regarding its decision to shift the sorting-cum-composting machine from Tigris Road to Kirby Place. This public notice was published in Hindi in Dank Jagran and in English in Hindustan Times on 14.05.2024. It is submitted that no objection in this regard has been received in the office of Answering Respondent. A copy of public notice dated 13.05.2024 is annexed herewith as **Annexure-B**.
6. It is humbly submitted after the expire of 30 days the



Answering Respondent floated the tender for comprehensive operation and maintenance of sorting cum composting machine, (20 TPD) for 03 years. The tender was published on 22.06.2024 and the same was advertised in two daily national newspapers. A copy of tender notice is annexed herewith as **Annexure-C**.

7. It is submitted that tender was opened on 17.07.2024 at 03:30 PM, against which 04 bid were received against this tender. The technical evaluation of the bids were carried out by the committee on 23.07.2024. It is seen that out of 04 bids, 03 bids are responsive. A copy of the sheet of technical evaluation of the bids is annexed herewith as **Annexure-D**.

8. The price bids could not be opened due to some technical error in the Defence Procurement Portal i.e defproc.gov.in from last 07 days. As soon as this problem is resolved, the price bid will be opened and the tender will be awarded to the lowest bidder.



9. It is submitted that meanwhile the Answering Respondent started the work of construction of hall measuring 15mt x 10mt for placement of sorting-cum-composting machine started on 20th June 2024. At present the foundation for all the pillars has been completed. Mild steel poles are being fabricated which shall be directly erected above these foundation pillars using nuts and bolts and thereafter walls using GI sheeting and roof using iron truss and Metro sheeting shall be provided. The

construction work was withheld for number of days due to intermittent rainfall due to which the excavated pits were flooded with rainwater. The work is now likely to be completed by 15.09.2024. A copy of few photographs of the on-going construction at Tigris road for shifting of the sorting cum composting machine is annexed herewith as **Annexure-E**.

- 10. In view of the above, it is humbly prayed that the Answering Respondent may be granted time till September, 2024 to shift and to make the plant functional.
- 11. At present all the municipal solid waste generated within the territorial jurisdiction of Delhi Cantt. are being processed at Waste to Energy Plant at Okhla.

[Signature]
Identified the deponent who has signed in my presence.

[Signature]
DEPONENT

VERIFICATION 02 AUG 2024

I, the deponent herein, do hereby verify that the contents of the above affidavit are true and correct to my knowledge and based on official records. Verified at New Delhi on this the 02th day of August, 2024.



CERTIFIED THAT THE DEPONENT
Sri/Smt/Km..... *Kamal Kumar Vema*
S/o, W/o, D/o.....
R/o.....
Identified by Shri/S.....
has Solemnly affirmed before me at
New Delhi on.....
That the contents of the affidavit which have
been read & explained to him are true and
Correct to this Knowledge. *[Signature]*
Notary Public, Govt. of India

[Signature]
DEPONENT

Annexure-A

5

यूनियन बैंक Union Bank क्रम सं. Sr.No.

DELHI CANTONMENT 52832629 NO0535273
Key:ARC335165 27-05-2021

***** Not Over INR. 10,000.00 *****

को या उनके आदेश पर OR ORDER

NATIONAL GREEN TRIBUNAL BAR ASSOCIATION

PRINCIPAL BRANCH

Ten thousand only प्राप्त मूल्य के लिए

FOR VALUE RECEIVED

₹ *****10,000.00

कृते यूनियन बैंक ऑफ इंडिया For Union Bank of India

मांगन पर अदा करें
ON DEMAND PAY

रुपये RUPEES

BC No. 52832629

प्रति यूनियन बैंक
To Union Bank

Purchaser, CHIEF EXECUTIVE OFFICER, DELHI CANTONMENT
NEW DELHI - SERVICE BRANCH

PAYABLE AT PAR AT ALL OUR BRANCHES IN INDIA.
EM/PD/AP

(547298) Valid for 3 months from the date of issue

Please sign above



⑈832629⑈ 000026000⑈ 000052⑈ 16

Handwritten signature and text:
Ravi Kumar
Vice President
NGT Bar Association
9311010090

₹
TC
OC
TL
TT
OT
9
8
7
6
5
4
3
2
1

NORTHERN RAILWAY
TENDER NOTICE
 Tender Notice No: NR/CB/Workshop/May/Radiator/2024R Date: 11.05.2024
 For and on behalf of the President of India, the Deputy Chief Mechanical Engineer (Train Set), Northern Railway Chabghat Workshop, Lucknow invites following e-Tender from reputed firms for works as given below: Tender No. W-CB-21-Radiator-2024R. Name of Work: Shipping, Cleaning, Overhauling, Testing & Filment of Radiator Assembly in EMU Motor Coaches as per scope of Work for two years. Estimated Cost of Work: ₹6,82,880/-, Earnest Money /Bid Security: 1,13,700/- only, Cost of Tender Form: Rs. 0/- only, Period of Contract: 24 Months, Date & Time for Submission of Tender: from 21.05.2024 to 04.06.2024 up to 15:00 Hrs. Date & Time for Opening of Tender: after 15:15 Hrs. on 04.06.2024
 • The tender form may be submitted on the website www.treps.gov.in from 21.05.2024 to 04.06.2024 (up to 15:00 Hrs.). • Manual offers are not allowed against this tender, any such manual offer received shall be ignored. • Contractors are allowed to make payment against this tender towards tender document cost and Earnest Money /Bid security only cash through e-payment gateway or submitted as Bank Guarantee bond from a scheduled commercial bank of India or as mentioned in tender documents. • The tender will be opened on specified date and time as above. In case the above date is a holiday the tender opening would be conducted at the same time on the next working day. • No post tender correspondence for submission of additional documents shall be entertained after opening the technical & commercial offers. Every suo-moto post letter of the tender shall be treated as NULL & Void.
 SERVING CUSTOMERS WITH A SMILE 1437/24

EON KHARADI INFRASTRUCTURE PRIVATE LIMITED
 (SEZ Phase-1: Survey no. 77, MIDC Knowledge Park, Kharadi, Pune, Maharashtra, India)
 (SEZ Phase-2: Survey no. 72, Kharadi, Pune, Maharashtra, India)
NOTICE INVITING TENDER
 Date: 14th May 2024
 EON Kharadi Infrastructure Private Limited SEZ Phase-1 & Phase-2 is a deemed distribution license for its SEZ located in Kharadi, Pune. The Long term Power Procurement Tender for Both SEZs is uploaded on the DEEP Portal as per Ministry of Power Guidelines.
 For any queries, please contact us at the email address: eon1.dl@panchshil.com / eon2.dl@panchshil.com

NORTHERN RAILWAY
NOTICE INVITING TENDER
 Name of work and its location: 30-Elect-47-T-R1-2023-24-E3 Electrical work in connection with Automation of pumping installation at DLI, ANVT, SSB, DKZ & TKD zone
 Approximate Cost of work: ₹268.71 lakh
 Address of the office: Sr. Divl. Elect. Engineer/General, New Delhi
 Bid Security: ₹2,83,400/-
 Date and Time of submission/Opening of Tender: 10.06.2024 at 12:00 hrs.
 Website & Notice Board: www.treps.gov.in & Sr. Divl. Elect. Engineer/General, New Delhi
 SERVING CUSTOMERS WITH A SMILE 1443/2024

दिल्ली छावनी परिषद
DELHI CANTONMENT BOARD
 सदर बाजार, दिल्ली छावनी - 110010
 Sadar Bazar, Delhi Cantt - 110010
 हर काम देश के नाम
 Tel. No.: 011-25693837, 25695450
ceodl@h-stat@nic.in, www.delhi.cantt.gov.in
 No. DCB/LC/07/2024 Dated: 13.05.2024
PUBLIC NOTICE
 This is to inform General Public that in compliance with Solid Waste Management Rules, 2016 and Delhi Cantonment Board Management Bye-Laws, this office has decided to shift the sorting-cum-composting machine from Tigris Road to Kirby Place, Delhi Cantt. for the efficient processing of 20 MT of Municipal Solid Waste (MSW)
 Any person having objection to the shifting of sorting-cum-composting plant at Kirby Place may file objection in writing to the Chief Executive Officer, Delhi Cantonment Board within 30 days from the publication of this Public Notice.
 (Kapil Goyal)
 Chief Executive Officer
 Delhi Cantonment Board

राजस्थान स्टेट सीड्स कॉर्पोरेशन लिमिटेड
 राजस्थान स्टेट सीड्स कॉर्पोरेशन लि. मुख्यालय, जगपुर द्वारा नियम फार्मों को बीज उत्पादन हेतु ठेके पर देने हेतु निर्धारित प्रथम ई-निविदाये दिनांक 21.05.2024 को अपरान्त 8.00 बजे तक आमंत्रित की जाती है। इस निविदा से सम्बन्धित समस्त बाधित जानकारी एवं प्रश्न वेबसाइट www.sppp.rajasthan.gov.in नियम वेबसाइट www.rajseeds.org एवं राजस्थान सरकार की कृषि पोर्टल www.agriculture.rajasthan.gov.in पर देखे या डाउनलोड किये जा सकते हैं।
 UBN-SDS2425WSO00001
 राजस्थान/24/112

उत्तराखण्ड लोक सेवा आयोग
 हरिद्वार
 पिन कोड - 249404
 संख्या : 46/07/बा(स.स.वि)/गोपन-04/2024-25 दिनांक : 13 मई, 2024
व्यवस्थाधिकारी (राज्य सम्पत्ति विभाग) परीक्षा-2023 तथा डॉ० आर०एस० टोलिया उत्तराखण्ड प्रशासन अकादमी/राज्य सम्पत्ति विभाग/उत्तराखण्ड लोक सेवा आयोग, व्यवस्थापक परीक्षा-2024
विज्ञापित
 एतद्वारा सूचित किया जाता है कि व्यवस्थाधिकारी (राज्य सम्पत्ति विभाग) परीक्षा-2023 के लिये प्रकाशित विज्ञापन संख्या : A-1/DR/M OYS-1/2023 दिनांक 29 अगस्त, 2023 के राष्ट्रीय स्कीमिंग परीक्षा का परिणाम, कट ऑफ़ मार्क्स, अभ्यर्थियों के प्राप्तिक एवं अन्तिम उत्तर कुंजी तथा डॉ० आर०एस० टोलिया उत्तराखण्ड प्रशासन अकादमी/राज्य सम्पत्ति विभाग/उत्तराखण्ड लोक सेवा आयोग, व्यवस्थापक परीक्षा-2024 के लिये प्रकाशित विज्ञापन संख्या : A-4/DR/M.O&Manager/E-5/2023-24 दिनांक 19 जनवरी, 2024 के राष्ट्रीय अभिलेख सत्यापन सूची, कट ऑफ़ मार्क्स एवं अन्तिम उत्तर कुंजी आयोग की वेबसाइट psc.uk.gov.in पर प्रसारित की गयी है।
 यह भी सूचित किया जाता है कि डॉ० आर०एस० टोलिया उत्तराखण्ड प्रशासन अकादमी/राज्य सम्पत्ति विभाग/उत्तराखण्ड लोक सेवा आयोग, व्यवस्थापक परीक्षा-2024 के लिये अभ्यर्थियों के प्रस्ताव अन्तिम चयन परिणाम के पर्याप्त धायोग की वेबसाइट पर प्रसारित किये जायेंगे। उक्त अभ्यर्थी कृपया सूचना के अधिकार अधिनियम के अन्तर्गत प्रस्तावों से सम्बन्धित अनुरोध पत्र प्रेषित न करें।
 (गिरधारी सिंह रावत) सचिव।

MAKE YOUR MONDAY MORNING PLAYFUL
 Catch the latest section of **Problematics** to solve a set of intriguing puzzles.
HT FIRST VOICE EAST WORD
 New Delhi

ru

of your

g subject

श्रीमान
 (Kapil Goyal)
 Chief Executive Officer
 Cantonment

DELHI CANTONMENT BOARD
SADAR BAZAR, DELHI CANTT-110010

TENDER NOTICE

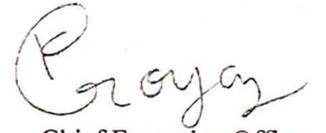
Delhi Cantonment Board invites tenders from the Govt. approved Firms/Contractors in appropriate category through e-tendering for the following works as detailed below;

DETAIL OF WORK

Sl. No.	Name of Work	Date of release of tender through e-procurement	Last date & time for downloading of tender documents	Last date and time submission of e-tenders	Date and time for opening of e-tenders
1.	Outsourcing of staff for ITI Centres, Shastri Bazar, Delhi Cantt.	21.06.2024 at 1800 hrs	01.07.2024 upto 1500 hrs.	01.07.2024 upto 1500 hrs.	02.07.2024 at 1530 hrs.
2.	Comprehensive Operation and Maintenance of Sorting cum Composting Machine (20 TPD) for 03 years at Delhi Cantt	22.06.2024 at 1800 hrs	16.07.2024 upto 1500 hrs.	16.07.2024 upto 1500 hrs.	17.07.2024 at 1530 hrs.

The bidder may download the "Tender Document" and other terms and conditions as available on the web site of <https://defproc.gov.in/nicgep/app>

Telephone No.25695450
CA NO. DCB/6/Esst/NIT/2024-25
OFFICE OF THE CANTONMENT BOARD


Chief Executive Officer
Delhi Cantonment
10/11/24

Annexure-D

8

DELHI CANTONMENT BOARD														
TECHNICAL-EVALUATION														
BID NUMBER: GEM/2024 DGDE 661515_1														
CONTRACT NO: DCB/IT/AMC/2024-25														
SUB: Comprehensive Operation and Maintenance of Sorting cum Composting Machine (20 TPD) for 03 years at Delhi Cantt														
S. No	Name of Contractor	Appendix I	Appendix II	Appendix III	Appendix IV	Appendix V	Appendix VI	Appendix VII	Appendix VIII	Appendix IX	Appendix X	Appendix XI	Appendix XII	Responsive/N on-Responsive
1	M/s 3R Management Limited	YES	YES	YES	YES	NO	YES	N.A	YES	YES	YES	NO	NO	Non Responsive
2	M/s Aayushi Hygiene and Care Pvt. Lmtd	YES	YES	YES	YES	N.A	YES	YES	YES	YES	YES	YES	YES	Responsive
3	M/s Aakanksha Enterprises	YES	YES	YES	YES	YES	YES	YES	YES	YES	YES	YES	YES	Responsive
4	M/s People's Association for Total Help & Youth Applause (PATHEYA)	YES	YES	YES	YES	N.A	YES	YES	YES	YES	YES	YES	YES	Responsive

Kamal
23/7/24
Kamal Verma
Asst Supdt
Delhi Cantonment Board

Gyanendra
23/7/24
Gyanendra Pal Singh
System Analyst
Delhi Cantonment Board

Sachin Kumar
23/7/24
Sachin Kumar
Junior Engineer (M)
Delhi Cantonment Board

Annexure-E (Colly) 9



ROHIT AUF 2024/10/17



G. 68y A14 5G



Galaxy A14 5G



Galaxy A14 5G